

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 332**

Rest. A. 33/2022

In

IB-153(ND)/2021

**IN THE MATTER OF:**

M/s. Piralmal Enterprises Ltd

Vs.

Vikram Nath

**.....APPLICANT/PETITIONER**

**.....PERSONAL GUARANTOR**

**SECTION**

**U/s 95**

**Order delivered on 27.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Satendra K Rai, Mr. Pravar Veer Misra,  
Advocates

For the Respondent

:

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **04.07.2023.**

**Sd/-**

**(Court Officer)**